

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 163
ANSWERED ON 20TH JULY, 2023**

REMOVAL OF TOLL PLAZAS

**163. SHRI HEMANT TUKARAM GODSE:
SHRI GAJANAN KIRTIKAR:
SHRIMATI DELKAR KALABEN MOHANBHAI:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has announced a date to remove toll plazas on National Highways (NHs) in various States of the country in a particular time period;**
- (b) if so, the details thereof, State/UT-wise including Maharashtra, Dadra and Nagar Haveli and Daman and Diu;**
- (c) the details of the toll plazas which collect tolls even after the completion of their term; and**
- (d) whether the Government has taken action on the said toll plazas and if so, the details thereof, State/UT-wise including Maharashtra, Dadra and Nagar Haveli and Daman and Diu?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) No, Sir. As per National Highways Fee (Determination of Rates and Collection) Rules, 2008, there is no provision of removal/closing of user fee plaza.

The fee as notified as per Concession Agreement is collected by the Concessionaire till the expiry of Concession Agreement. Thereafter, the

user fee is collected by the Central Government executing authority in accordance with provisions in extant user fee rules.

(b) to (d) Does not arise.
